

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/218/2016

NAME OF THE PETITIONER(S) : Muneez Rahman

NAME OF THE RESPONDENT(S) : Glossoft Technologies Pvt Ltd & 3 Others

UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Dinthiar Ahmed V.K For K. Goutham Kumar	Counsel for R3	<u>Dinthiar</u>
2.	POHAW RAJASEKARAN	Counsel for R1, R2 & R4	<u>POHAW</u>

ORDER

Counsel representing both the parties present. Both the counsel stated that an appeal against the orders passed by the Civil Court is pending before the Hon'ble High Court of Kerala and prayed time for making submissions. Time extended at their request. Put up on 17.11.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy  
Member (Judicial)

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